

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **01.12.2023** (FRIDAY)
CHENNAI BENCH (**VIRTUAL MODE**)

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10:40 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 95/2023 IA No. 1195, 1196 & 1197/2023	Gireesh Kumar Sanghi Vs Sanghi Industries Ltd & 19 Ors. WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan For Caveator
2	Comp App (AT) (CH) No. 96/2023 IA No. 1201, 1202 & 1203/2023	Gireesh Sanghi (HUF) Vs Sanghi Industries Pvt Ltd & 17 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan For Caveator

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By the order of Hon'ble Member (Technical)

Chennai Bench

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